

ITEM NO.801

COURT NO.4

SECTION II-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (CrI.) No(s). 1936/2023

(Arising out of impugned final judgment and order dated 15-04-2021
in CRLA No. 451/2019 passed by the High Court Of Judicature At
Madras)

THIRUMOORTHY

Petitioner(s)

VERSUS

STATE REPRESENTED BY THE INSPECTOR OF POLICE

Respondent(s)

Date : 06-12-2023 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s)

Ms. S. Janani, AOR

For Respondent(s)

Dr. Joseph Aristotle S., AOR

UPON being mentioned, the Court made the following
O R D E R

As prayed, list this matter on 16.01.2024.

(DEEPAK SINGH)
COURT MASTER (SH)

(ANJU KAPOOR)
COURT MASTER (NSH)